

**I/D.No.LL (B).14/2015/180**  
**Dated Shillong, the 12<sup>th</sup> April, 2017.**

**Finance (Budget) Department - I/D.,**

Enclosed, please find herewith 200 (Two hundred) copies of the Meghalaya Appropriation (No.I) Act, 2017 (Act No.1 of 2017) for favour of information and necessary action.

**( L.A. Lyndem )**

Under Secretary to the Govt. of Meghalaya,  
Law (B) Department.

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**Memo No.LL (B).14.2015/180 -A**

**Dated Shillong, the 12<sup>th</sup> April, 2017.**

Copy to: -

1. The Commissioner & Secretary, Meghalaya Legislative Assembly with 5(five) copies of the above mentioned Act for information and necessary action.
2. Cabinet Affairs Department.
3. The Data Entry Operator, Law (A) Department, Main Secretariat Building for uploading the notification in the Law Department web site.

**By order etc.,**



Under Secretary to the Govt. of Meghalaya,  
Law (B) Department.

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No. 21

Shillong, Monday, March 20, 2017,

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## PART-IV

GOVERNMENT OF MEGHALAYA

LAW (B) DEPARTMENT

ORDERS BY THE GOVERNOR

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### NOTIFICATION

The 20th March, 2017.

**No.LL(B)14/2015/121.**—The Meghalaya Appropriation (No. I) Act, 2017 (Act No. 1 of 2017) is hereby published for general information.

### MEGHALAYA ACT NO. 1 OF 2017.

*(As passed by the Meghalaya Legislative Assembly)*

*Received the assent of the Governor on 18th March, 2017.*

*Published in the Gazette of Meghalaya Extra-Ordinary issue dated 20th March, 2017.*

**THE MEGHALAYA APPROPRIATION (NO. I) ACT, 2017****An****Act**

**to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of Meghalaya for the services of Financial year 2016-2017**

**Be it enacted by the Legislature of the State of Meghalaya in the Sixty eighth Year of the Republic of India as follows:-**

- |   |   |
|---|---|
| <b>Short title and Commencement</b>   | <b>1. (I) This Act may be called the Meghalaya Appropriation (No.I) Act, 2017.</b>  |
| <b>Withdrawal of ₹ 1103,37,59,770 from and out of the Consolidated Fund of Meghalaya.</b> | <b>2. From and out of the Consolidated fund of Meghalaya there may be paid and applied sums not exceeding those specified in Column (3) of the Schedule amounting in the aggregate to the sums of ₹ 1103,37,59,770 (Rupees one thousand one hundred three crore thirty seven lakh fifty nine thousand seven hundred and seventy) only towards defraying the several charges which will come in course of payment during the financial year ending on the thirty first day of March, 2017, in respect of the services specified in Column (2) of the Schedule.</b> |
| <b>Appropriation</b>  | <b>3. The sums authorised to be withdrawn from and out of the Consolidated Fund of Meghalaya by this Act, shall be appropriated for the services and purposes expressed in the Schedule in relation to the financial year 2016-2017.</b>  |

(1) Grant No.	(2) Services & Purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly ₹	Charged on the Consolidated fund ₹	Total ₹
01	<i>Revenue</i> 2011 - PARLIAMENT/STATE/UNION TERRITORY LEGISLATURE 2058 - STATIONERY AND PRINTING--  <i>Total Revenue</i>			
	<i>Capital</i> 4058 - CAPITAL OUTLAY ON STATIONERY & PRINTING 4216 - CAPITAL OUTLAY ON HOUSING-  <i>Total Capital</i>	...	...	...
	<b>Total of Grant 01</b>			
02	<i>Revenue</i> 2012 - PRESIDENT, VICE PRESIDENT/GOVERNOR, ADMINISTRATOR OF UNION TERRITORIES  <i>Total Revenue</i>			
	<i>Capital</i> 4216 - CAPITAL OUTLAY ON HOUSING-  <i>Total Capital</i>	...	...	...
	<b>Total of Grant 02</b>			
03	<i>Revenue</i> 2013 - COUNCIL OF MINISTERS-- 2070 - OTHER ADMINISTRATIVE SERVICES  <i>Total Revenue</i>			
	<b>Total of Grant 03</b>			
04	<i>Revenue</i> 2014 - ADMINISTRATION OF JUSTICE-  <i>Total Revenue</i>	4,34,68,039	2,06,49,020	6,41,17,059
	<b>Total of Grant 04</b>	4,34,68,039	2,06,49,020	6,41,17,059
05	<i>Revenue</i> 2015 - ELECTIONS	...	...	...

(1) Grant No.	(2) Services & Purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly ₹	Charged on the Consolidated fund ₹	Total ₹
			<i>Total Revenue</i>	...
	<b>Total of Grant 05</b>			
06	<i>Revenue</i> 2029 - LAND REVENUE  2245 - RELIEF ON ACCOUNT OF NATURAL CALAMITIES 2250 - OTHER SOCIAL SERVICES 3475 - OTHER GENERAL ECONOMIC SERVICES  <i>Total Revenue</i>	76,00,000	...	76,00,000
	<i>Capital</i> 6225 - LOANS FOR WELFARE OF SCHEDULED CASTES, SCHEDULED TRIBES AND OTHER BACKWARD CLASSES. 6250 - LOANS FOR OTHER SOCIAL SERVICES 6401 - LOANS FOR CROP HUSBANDRY  <i>Total Capital</i>	...	...	...
	<b>Total of Grant 06</b>	<b>76,00,000</b>		<b>76,00,000</b>
07	<i>Revenue</i> 2030 - STAMPS AND REGISTRATION-  <i>Total Revenue</i>	7,20,120	...	7,20,120
	<b>Total of Grant 07</b>	<b>7,20,120</b>		<b>7,20,120</b>
08	<i>Revenue</i> 2039 - STATE EXCISE-  <i>Total Revenue</i>			
	<b>Total of Grant 08</b>			
09	<i>Revenue</i> 2040 - TAXES ON SALES, TRADE ETC. 2045 - OTHER TAXES AND DUTIES ON COMMODITIES AND SERVICES  <i>Total Revenue</i>			
	<b>Total of Grant 09</b>			
10	<i>Revenue</i> 2041 - TAXES ON VEHICLES	9,86,27,573	...	9,86,27,573

(1) Grant No.	(2) Services & Purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly ₹	Charged on the Consolidated fund ₹	Total ₹
	2070 - OTHER ADMINISTRATIVE SERVICES 3055 - ROAD TRANSPORT  <i>Total Revenue</i>	9,86,27,573	...	9,86,27,573
	<i>Capital</i> 5053 - CAPITAL OUTLAY ON CIVIL AVIATION 5055 - CAPITAL OUTLAY ON ROAD TRANSPORT  <i>Total Capital</i>	...	...	...
	<b>Total of Grant 10</b>	<b>9,86,27,573</b>		<b>9,86,27,573</b>
11	<i>Revenue</i> 2045 - OTHER TAXES AND DUTIES ON COMMODITIES AND SERVICES 2501 - SPECIAL PROGRAMMES FOR RURAL DEVELOPMENT- 2801 - POWER 2810 - NEW AND RENEWABLE ENERGY  <i>Total Revenue</i>	11,98,92,967	...	11,98,92,967
	<i>Capital</i> 4801 - CAPITAL OUTLAY ON POWER PROJECTS 6801 - LOANS FOR POWER PROJECTS  <i>Total Capital</i>	...	...	...
	<b>Total of Grant 11</b>	<b>11,98,92,967</b>		<b>11,98,92,967</b>
12	<i>Revenue</i> 2047 - OTHER FISCAL SERVICES-  <i>Total Revenue</i>			
	<b>Total of Grant 12</b>			
	<i>Revenue</i> 2048 - APPROPRIATION FOR REDUCTION OR AVOIDANCE OF DEBT  <i>Total Revenue</i>			
	<b>Total of 2048</b>			
	<i>Revenue</i> 2049 - INTEREST PAYMENTS  <i>Total Revenue</i>			

(1) Grant No.	(2) Services & Purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly ₹	Charged on the Consolidated fund ₹	Total ₹
	<b>Total of 2049</b>			
	<i>Revenue</i> 2051 - PUBLIC SERVICE COMMISSION	...	20,49,026	20,49,026
	<i>Total Revenue</i>	...	<b>20,49,026</b>	<b>20,49,026</b>
	<b>Total of 2051</b>		<b>20,49,026</b>	<b>20,49,026</b>
13	<i>Revenue</i> 2052 - SECRETARIAT- GENERAL SERVICES 2251 - SECRETARIAT- SOCIAL SERVICES 3451 - SECRETARIAT- ECONOMIC SERVICES-			
	<i>Total Revenue</i>			
	<i>Capital</i> 5275 - CAPITAL OUTLAY ON OTHER COMMUNICATION SERVICES			
	<i>Total Capital</i>	...	...	...
	<b>Total of Grant 13</b>			
14	<i>Revenue</i> 2053 - DISTRICT ADMINISTRATION			
	<i>Total Revenue</i>			
	<b>Total of Grant 14</b>			
15	<i>Revenue</i> 2054 - TREASURY AND ACCOUNTS ADMINISTRATION-	...	...	...
	<i>Total Revenue</i>	...	...	...
	<b>Total of Grant 15</b>			
16	<i>Revenue</i> 2055 - POLICE.	14,60,80,000	...	14,60,80,000
	2070 - OTHER ADMINISTRATIVE SERVICES	9,00,000	...	9,00,000
	2216 - HOUSING-			
	<i>Total Revenue</i>	<b>14,69,80,000</b>	...	<b>14,69,80,000</b>
	<i>Capital</i> 4055 - CAPITAL OUTLAY ON POLICE	7,32,49,205	...	7,32,49,205
	4059 - CAPITAL OUTLAY ON PUBLIC WORKS.			

(1) Grant No.	(2) Services & Purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly ₹	Charged on the Consolidated fund ₹	Total ₹
	4216 - CAPITAL OUTLAY ON HOUSING-			
	<i>Total Capital</i>	7,32,49,205	...	7,32,49,205
	<b>Total of Grant 16</b>	<b>22,02,29,205</b>		<b>22,02,29,205</b>
17	<i>Revenue</i> 2056 - JAILS.	3,42,19,943	...	3,42,19,943
	<i>Total Revenue</i>	<b>3,42,19,943</b>	...	<b>3,42,19,943</b>
	<i>Capital</i> 4059 - CAPITAL OUTLAY ON PUBLIC WORKS.			
	<i>Total Capital</i>	...	...	...
	<b>Total of Grant 17</b>	<b>3,42,19,943</b>		<b>3,42,19,943</b>
18	<i>Revenue</i> 2058 - STATIONERY AND PRINTING--			
	<i>Total Revenue</i>			
	<i>Capital</i> 4058 - CAPITAL OUTLAY ON STATIONERY & PRINTING 4216 - CAPITAL OUTLAY ON HOUSING-			
	<i>Total Capital</i>	...	...	...
	<b>Total of Grant 18</b>			
19	<i>Revenue</i> 2052 - SECRETARIAT- GENERAL SERVICES 2059 - PUBLIC WORKS 2203 - TECHNICAL EDUCATION 2204 - SPORT AND YOUTH SERVICES - 2205 - ART AND CULTURE- 2216 - HOUSING-	3,85,47,000	...	3,85,47,000
	<i>Total Revenue</i>	<b>3,85,47,000</b>	...	<b>3,85,47,000</b>
	<i>Capital</i> 4059 - CAPITAL OUTLAY ON PUBLIC WORKS. 4202 - CAPITAL OUTLAY ON EDUCATION,SPORTS,ART AND CULTURE 4210 - CAPITAL OUTLAY ON MEDICAL & PUBLIC HEALTH 4216 - CAPITAL OUTLAY ON HOUSING-	12,75,00,000	...	12,75,00,000



(1) Grant No.	(2) Services & Purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly ₹	Charged on the Consolidated fund ₹	Total ₹
	4403 - CAPITAL OUTLAY ON ANIMAL HUSBANDRY 4404 - CAPITAL OUTLAY ON DAIRY DEVELOPMENT <i>Total Capital</i>	12,75,00,000	...	12,75,00,000
	<b>Total of Grant 19</b>	<b>16,60,47,000</b>		<b>16,60,47,000</b>
20	<i>Revenue</i> 2070 - OTHER ADMINISTRATIVE SERVICES <i>Total Revenue</i> <i>Capital</i> 4059 - CAPITAL OUTLAY ON PUBLIC WORKS. <i>Total Capital</i>	11,44,374 11,44,374 ...	... ... ...	11,44,374 11,44,374 ...
	<b>Total of Grant 20</b>	<b>11,44,374</b>		<b>11,44,374</b>
21	<i>Revenue</i> 2075 - MISCELLANEOUS GENERAL SERVICES 2202 - GENERAL EDUCATION- 2203 - TECHNICAL EDUCATION 2204 - SPORT AND YOUTH SERVICES - 2205 - ART AND CULTURE- 2236 - NUTRITION- 3425 - OTHER SCIENTIFIC RESEARCH- 3454 - CENSUS,SURVEY AND STATISTICS <i>Total Revenue</i> <i>Capital</i> 4202 - CAPITAL OUTLAY ON EDUCATION,SPORTS,ART AND CULTURE 6202 - LOANS FOR EDUCATION, SPORTS, ART AND CULTURE <i>Total Capital</i>	38,29,00,000 50,00,000 46,52,79,000 85,31,79,000 2,70,00,000 2,70,00,000	... ... ... ... ... ...	38,29,00,000 50,00,000 46,52,79,000 85,31,79,000 2,70,00,000 2,70,00,000
	<b>Total of Grant 21</b>	<b>88,01,79,000</b>		<b>88,01,79,000</b>
22	<i>Revenue</i> 2070 - OTHER ADMINISTRATIVE SERVICES 2216 - HOUSING- 3454 - CENSUS,SURVEY AND STATISTICS <i>Total Revenue</i>	4,17,22,344 ... 4,17,22,344	... ... ...	4,17,22,344 ... 4,17,22,344

(1) Grant No.	(2) Services & Purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly ₹	Charged on the Consolidated fund ₹	Total ₹
	<b>Total of Grant 22</b>	<b>4,17,22,344</b>		<b>4,17,22,344</b>
23	<i>Revenue</i> 2070 - OTHER ADMINISTRATIVE SERVICES	71,32,754	...	71,32,754
	<i>Total Revenue</i>	<i>71,32,754</i>	...	<i>71,32,754</i>
	<b>Total of Grant 23</b>	<b>71,32,754</b>		<b>71,32,754</b>
24	<i>Revenue</i> 2071 - PENSIONS AND OTHER RETIREMENT BENEFITS	2,50,00,000	...	2,50,00,000
	<i>Total Revenue</i>	<i>2,50,00,000</i>	...	<i>2,50,00,000</i>
	<b>Total of Grant 24</b>	<b>2,50,00,000</b>		<b>2,50,00,000</b>
25	<i>Revenue</i> 2075 - MISCELLANEOUS GENERAL SERVICES			
	<i>Total Revenue</i>			
	<b>Total of Grant 25</b>			
26	<i>Revenue</i> 2210 - MEDICAL AND PUBLIC HEALTH- 2211 - FAMILY WELFARE-	...	...	...
	<i>Total Revenue</i>	...	...	...
	<i>Capital</i> 4210 - CAPITAL OUTLAY ON MEDICAL & PUBLIC HEALTH 4211 - CAPITAL OUTLAY ON FAMILY WELFARE-	9,00,00,000	...	9,00,00,000
	<i>Total Capital</i>	<i>9,00,00,000</i>	...	<i>9,00,00,000</i>
	<b>Total of Grant 26</b>	<b>9,00,00,000</b>		<b>9,00,00,000</b>
27	<i>Revenue</i> 2215 - WATER SUPPLY AND SANITATION 2216 - HOUSING-	15,94,90,000	...	15,94,90,000
	<i>Total Revenue</i>	<i>15,94,90,000</i>	...	<i>15,94,90,000</i>
	<i>Capital</i> 4215 - CAPITAL OUTLAY ON WATER SUPPLY AND SANITATION. 4216 - CAPITAL OUTLAY ON HOUSING-	27,48,12,000	...	27,48,12,000
	<i>Total Capital</i>	<i>27,48,12,000</i>	...	<i>27,48,12,000</i>

(1) Grant No.	(2) Services & Purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly ₹	Charged on the Consolidated fund ₹	Total ₹
	<b>Total of Grant 27</b>	<b>43,43,02,000</b>		<b>43,43,02,000</b>
28	<i>Revenue</i> 2216 - HOUSING-	1,63,85,964	...	1,63,85,964
	<i>Total Revenue</i>	<b>1,63,85,964</b>	...	<b>1,63,85,964</b>
	<i>Capital</i> 4216 - CAPITAL OUTLAY ON HOUSING- 6216 - LOANS FOR HOUSING			
	<i>Total Capital</i>	...	...	...
	<b>Total of Grant 28</b>	<b>1,63,85,964</b>		<b>1,63,85,964</b>
29	<i>Revenue</i> 2216 - HOUSING- 2217 - URBAN DEVELOPMENT	...	...	...
	<i>Total Revenue</i>	...	...	...
	<i>Capital</i> 4216 - CAPITAL OUTLAY ON HOUSING- 4217 - CAPITAL OUTLAY ON URBAN DEVELOPMENT 6217 - LOANS FOR URBAN DEVELOPMENT-	33,48,16,423	...	33,48,16,423
	<i>Total Capital</i>	<b>33,48,16,423</b>	...	<b>33,48,16,423</b>
	<b>Total of Grant 29</b>	<b>33,48,16,423</b>		<b>33,48,16,423</b>
30	<i>Revenue</i> 2220 - INFORMATION AND PUBLICITY	4,52,48,262	...	4,52,48,262
	<i>Total Revenue</i>	<b>4,52,48,262</b>	...	<b>4,52,48,262</b>
	<b>Total of Grant 30</b>	<b>4,52,48,262</b>		<b>4,52,48,262</b>
31	<i>Revenue</i> 2230 - LABOUR AND EMPLOYMENT-	5,45,33,094	...	5,45,33,094
	<i>Total Revenue</i>	<b>5,45,33,094</b>	...	<b>5,45,33,094</b>
	<b>Total of Grant 31</b>	<b>5,45,33,094</b>		<b>5,45,33,094</b>
32	<i>Revenue</i> 3456 - CIVIL SUPPLIES	30,30,19,785	...	30,30,19,785
	<i>Total Revenue</i>	<b>30,30,19,785</b>	...	<b>30,30,19,785</b>
	<i>Capital</i>			

(1) Grant No.	(2) Services & Purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly ₹	Charged on the Consolidated fund ₹	Total ₹
	4408 - CAPITAL OUTLAY ON FOOD STORAGE AND WAREHOUSING <i>Total Capital</i>	...	...	...
	<b>Total of Grant 32</b>	<b>30,30,19,785</b>		<b>30,30,19,785</b>
33	<i>Revenue</i> 2235 - SOCIAL SECURITY AND WELFARE- <i>Total Revenue</i>			
	<i>Capital</i> 6235 - LOANS FOR SOCIAL SECURITY AND WELFARE- <i>Total Capital</i>	...	...	...
	<b>Total of Grant 33</b>			
34	<i>Revenue</i> 2225 - WELFARE OF SCHEDULED CASTES, SCHEDULE TRIBES AND OTHER BACKWARD CLASSES 2235 - SOCIAL SECURITY AND WELFARE- 2236 - NUTRITION- <i>Total Revenue</i>	... 52,07,31,099 <b>52,07,31,099</b>	... ... ...	... 52,07,31,099 <b>52,07,31,099</b>
	<i>Capital</i> 4059 - CAPITAL OUTLAY ON PUBLIC WORKS. 4235 - CAPITAL OUTLAY ON SOCIAL SECURITY AND WELFARE 6225 - LOANS FOR WELFARE OF SCHEDULED CASTES, SCHEDULED TRIBES AND OTHER BACKWARD CLASSES. <i>Total Capital</i>	52,45,06,000 <b>52,45,06,000</b>	... ...	52,45,06,000 <b>52,45,06,000</b>
	<b>Total of Grant 34</b>	<b>104,52,37,099</b>		<b>104,52,37,099</b>
35	<i>Revenue</i> 2235 - SOCIAL SECURITY AND WELFARE- <i>Total Revenue</i>	9,19,290 <b>9,19,290</b>	... ...	9,19,290 <b>9,19,290</b>
	<b>Total of Grant 35</b>	<b>9,19,290</b>		<b>9,19,290</b>
36	<i>Revenue</i> 2075 - MISCELLANEOUS GENERAL SERVICES 2235 - SOCIAL SECURITY AND WELFARE- <i>Total Revenue</i>	2,91,97,333 <b>2,91,97,333</b>	... ...	2,91,97,333 <b>2,91,97,333</b>

(1) Grant No.	(2) Services & Purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly ₹	Charged on the Consolidated fund ₹	Total ₹
	<b>Total of Grant 36</b>	<b>2,91,97,333</b>		<b>2,91,97,333</b>
37	<i>Revenue</i> 2250 - OTHER SOCIAL SERVICES			
	<i>Total Revenue</i>			
	<b>Total of Grant 37</b>			
38	<i>Revenue</i> 3451 - SECRETARIAT- ECONOMIC SERVICES-	68,40,00,000	...	68,40,00,000
	<i>Total Revenue</i>	<del>68,40,00,000</del>	...	<del>68,40,00,000</del>
	<i>Capital</i> 5475 - CAPITAL OUTLAY ON OTHER GENERAL ECONOMIC SERVICES.			
	<i>Total Capital</i>	---	---	---
	<b>Total of Grant 38</b>	<b>68,40,00,000</b>		<b>68,40,00,000</b>
39	<i>Revenue</i> 2425 - CO-OPERATION 2435 - OTHER AGRICULTURAL PROGRAMMES	2,53,00,000	...	2,53,00,000
	<i>Total Revenue</i>	<b>2,53,00,000</b>	...	<b>2,53,00,000</b>
	<i>Capital</i> 4425 - CAPITAL OUTLAY ON CO-OPERATION 4435 - CAPITAL OUTLAY ON OTHER AGRICULTURAL PROGRAMMES 6425 - LOANS FOR COOPERATION-			
	<i>Total Capital</i>	...	...	...
	<b>Total of Grant 39</b>	<b>2,53,00,000</b>		<b>2,53,00,000</b>
40	<i>Revenue</i> 2552 - NORTH EASTERN AREAS 3451 - SECRETARIAT- ECONOMIC SERVICES-	...	...	...
	<i>Total Revenue</i>	...	...	...
	<i>Capital</i> 4552 - CAPITAL OUTLAY ON NORTH EASTERN AREAS	4,14,00,000	...	4,14,00,000
	<i>Total Capital</i>	<del>4,14,00,000</del>	...	<del>4,14,00,000</del>
	<b>Total of Grant 40</b>	<b>4,14,00,000</b>		<b>4,14,00,000</b>
41				

(1) Grant No.	(2) Services & Purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly ₹	Charged on the Consolidated fund ₹	Total ₹
	<i>Revenue</i> 3454 - CENSUS,SURVEY AND STATISTICS	5,47,000	...	5,47,000
	<i>Total Revenue</i>	5,47,000	...	5,47,000
	<b>Total of Grant 41</b>	<b>5,47,000</b>		<b>5,47,000</b>
42	<i>Revenue</i> 2216 - HOUSING- 3475 - OTHER GENERAL ECONOMIC SERVICES			
	<i>Total Revenue</i>			
	<b>Total of Grant 42</b>			
43	<i>Revenue</i> 2216 - HOUSING- 2401 - CROP HUSBANDRY 2408 - FOOD STORAGE AND WAREHOUSING 2415 - AGRICULTURAL RESEARCH AND EDUCATION 2435 - OTHER AGRICULTURAL PROGRAMMES 2701 - -MEDIUM IRRIGATION. 2702 - MINOR IRRIGATION 2711 - FLOOD CONTROL AND DRAINAGE			
	<i>Total Revenue</i>			
	<i>Capital</i> 4216 - CAPITAL OUTLAY ON HOUSING- 4401 - CAPITAL OUTLAY ON CROP HUSBANDRY 4416 - INVESTMENTS IN AGRICULTURAL FINANCIAL INST. 4701 - CAPITAL OUTLAY ON MEDIUM IRRIGATION. 4702 - CAPITAL OUTLAY ON MINOR IRRIGATION 4711 - CAPITAL OUTLAY ON FLOOD CONTROL PROJECTS	3,00,00,000	...	3,00,00,000
	<i>Total Capital</i>	3,00,00,000	...	3,00,00,000
	<b>Total of Grant 43</b>	<b>3,00,00,000</b>		<b>3,00,00,000</b>
44	<i>Revenue</i> 2701 - -MEDIUM IRRIGATION. 2711 - FLOOD CONTROL AND DRAINAGE			

(1) Grant No.	(2) Services & Purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly ₹	Charged on the Consolidated fund ₹	Total ₹
	<i>Total Revenue</i>			
	<i>Capital</i>			
	4701 - CAPITAL OUTLAY ON MEDIUM IRRIGATION.			
	4711 - CAPITAL OUTLAY ON FLOOD CONTROL PROJECTS			
	<i>Total Capital</i>	...	...	...
	<b>Total of Grant 44</b>			
45	<i>Revenue</i>			
	2216 - HOUSING-			
	2402 - SOIL AND WATER CONSERVATION			
	2415 - AGRICULTURAL RESEARCH AND EDUCATION			
	<i>Total Revenue</i>			
	<b>Total of Grant 45</b>			
46	<i>Revenue</i>			
	2501 - SPECIAL PROGRAMMES FOR RURAL DEVELOPMENT-	28,94,95,000	...	28,94,95,000
	<i>Total Revenue</i>	<b>28,94,95,000</b>	...	<b>28,94,95,000</b>
	<b>Total of Grant 46</b>	<b>28,94,95,000</b>		<b>28,94,95,000</b>
47	<i>Revenue</i>			
	2216 - HOUSING-			
	2235 - SOCIAL SECURITY AND WELFARE-			
	2403 - ANIMAL HUSBANDRY-	...	...	...
	2415 - AGRICULTURAL RESEARCH AND EDUCATION			
	<i>Total Revenue</i>	...	...	...
	<i>Capital</i>			
	4059 - CAPITAL OUTLAY ON PUBLIC WORKS.			
	4403 - CAPITAL OUTLAY ON ANIMAL HUSBANDRY			
	6225 - LOANS FOR WELFARE OF SCHEDULED CASTES, SCHEDULED TRIBES AND OTHER BACKWARD CLASSES.			
	6403 - LOANS FOR ANIMAL HUSBANDRY			
	<i>Total Capital</i>	...	...	...
	<b>Total of Grant 47</b>			
48				

(1) Grant No.	(2) Services & Purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly ₹	Charged on the Consolidated fund ₹	Total ₹
	<i>Revenue</i> 2216 - HOUSING- 2404 - DAIRY DEVELOPMENT 2415 - AGRICULTURAL RESEARCH AND EDUCATION <i>Total Revenue</i>			
	<b>Total of Grant 48</b>			
49	<i>Revenue</i> 2216 - HOUSING- 2405 - FISHERIES 2415 - AGRICULTURAL RESEARCH AND EDUCATION <i>Total Revenue</i> <i>Capital</i> 4216 - CAPITAL OUTLAY ON HOUSING- 4405 - CAPITAL OUTLAY ON FISHERIES <i>Total Capital</i>	5,00,00,000    <b>5,00,00,000</b>   ...	...    ...   ...	5,00,00,000    <b>5,00,00,000</b>   ...
	<b>Total of Grant 49</b>	<b>5,00,00,000</b>		<b>5,00,00,000</b>
50	<i>Revenue</i> 2406 - FORESTRY AND WILDLIFE 2415 - AGRICULTURAL RESEARCH AND EDUCATION <i>Total Revenue</i> <i>Capital</i> 4406 - CAPITAL OUTLAY ON FORESTRY AND WILD LIFE <i>Total Capital</i>	92,50,000    <b>92,50,000</b>   ...	...    ...   ...	92,50,000    <b>92,50,000</b>   ...
	<b>Total of Grant 50</b>	<b>92,50,000</b>		<b>92,50,000</b>
51	<i>Revenue</i> 2216 - HOUSING- 2236 - NUTRITION- 2401 - CROP HUSBANDRY 2501 - SPECIAL PROGRAMMES FOR RURAL DEVELOPMENT- 2505 - RURAL EMPLOYMENT. 2515 - OTHER RURAL DEVELOPMENT PROGRAMMES	...    373,72,71,000	...    ...	...    373,72,71,000



(1) Grant No.	(2) Services & Purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly ₹	Charged on the Consolidated fund ₹	Total ₹
	<i>Total Revenue</i>	373,72,71,000	...	3,73,72,71,000
	<i>Capital</i>			
	4216 - CAPITAL OUTLAY ON HOUSING-			
	4515 - CAPITAL OUTLAY ON OTHER RURAL DEVELOPMENT PROGRAMMES -	3,00,00,000	...	3,00,00,000
	6515 - LOANS FOR OTHER RURAL DEVELOPMENT PROGRAMME			
	<i>Total Capital</i>	3,00,00,000	...	3,00,00,000
	<b>Total of Grant 51</b>	<b>376,72,71,000</b>		<b>376,72,71,000</b>
52	<i>Revenue</i>			
	2852 - INDUSTRIES	...	...	...
	<i>Total Revenue</i>	...	...	...
	<i>Capital</i>			
	4854 - CAPITAL OUTLAY ON CEMENT			
	4885 - CAPITAL OUTLAY ON INDUSTRIES AND MINERALS.	66,20,00,000	...	66,20,00,000
	6885 - Other Loans to Industries and Minerals			
	<i>Total Capital</i>	66,20,00,000	...	66,20,00,000
	<b>Total of Grant 52</b>	<b>66,20,00,000</b>		<b>66,20,00,000</b>
53	<i>Revenue</i>			
	2216 - HOUSING-			
	2851 - VILLAGE AND SMALL INDUSTRIES-	6,18,96,486	...	6,18,96,486
	<i>Total Revenue</i>	6,18,96,486	...	6,18,96,486
	<i>Capital</i>			
	4851 - Capital Outlay on Village and Small Industries.	1,92,21,196	...	1,92,21,196
	6851 - LOANS FOR VILLAGE AND SMALL INDUSTRIES			
	<i>Total Capital</i>	1,92,21,196	...	1,92,21,196
	<b>Total of Grant 53</b>	<b>8,11,17,682</b>		<b>8,11,17,682</b>
54	<i>Revenue</i>			
	2216 - HOUSING-			
	2851 - VILLAGE AND SMALL INDUSTRIES-	30,60,000	...	30,60,000
	<i>Total Revenue</i>	30,60,000	...	30,60,000
	<i>Capital</i>			
	4216 - CAPITAL OUTLAY ON HOUSING-			

(1) Grant No.	(2) Services & Purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly ₹	Charged on the Consolidated fund ₹	Total ₹
	4851 - Capital Outlay on Village and Small Industries. 6851 - LOANS FOR VILLAGE AND SMALL INDUSTRIES <i>Total Capital</i>	1,60,00,000 <i>1,60,00,000</i>	... ...	1,60,00,000 <i>1,60,00,000</i>
	<b>Total of Grant 54</b>	<b>1,90,60,000</b>		<b>1,90,60,000</b>
55	<i>Revenue</i> 2853 - NON FERROUS MINING AND METALLURGICAL INDUSTRIES <i>Total Revenue</i> <i>Capital</i> 4216 - CAPITAL OUTLAY ON HOUSING- 4853 - CAPITAL OUTLAY ON NON-FERROUS MINING AND METALLURGICAL INDUSTRIES. <i>Total Capital</i>	2,38,08,828 <i>2,38,08,828</i> ... ...	... ... ... ...	2,38,08,828 <i>2,38,08,828</i> ... ...
	<b>Total of Grant 55</b>	<b>2,38,08,828</b>		<b>2,38,08,828</b>
56	<i>Revenue</i> 3054 - ROADS AND BRIDGES <i>Total Revenue</i> <i>Capital</i> 5054 - CAPITAL OUTLAY ON ROADS AND BRIDGES <i>Total Capital</i>	13,25,50,000 <i>13,25,50,000</i> 119,56,19,645 <i>119,56,19,645</i>	... ... ... ...	13,25,50,000 <i>13,25,50,000</i> 119,56,19,645 <i>1,19,56,19,645</i>
	<b>Total of Grant 56</b>	<b>132,81,69,645</b>		<b>132,81,69,645</b>
57	<i>Revenue</i> 3452 - TOURIST INFRASTRUCTURE. <i>Total Revenue</i> <i>Capital</i> 4059 - CAPITAL OUTLAY ON PUBLIC WORKS. 5275 - CAPITAL OUTLAY ON OTHER COMMUNICATION SERVICES 5452 - CAPITAL OUTLAY ON TOURISM 7452 - Loans for Tourism. <i>Total Capital</i>	... ... ... ... ...	... ... ... ... ...	... ... ... ... ...
	<b>Total of Grant 57</b>			
58	<i>Revenue</i>			

(1) Grant No.	(2) Services & Purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly ₹	Charged on the Consolidated fund ₹	Total ₹
	3606 - AID MATERIALS AND EQUIPMENTS-			
	<i>Total Revenue</i>			
	<b>Total of Grant 58</b>			
59	<i>Capital</i> 5465 - INVESTMENT IN GENERAL FINANCIAL AND TRADING INSTITUTIONS			
	<i>Total Capital</i>	...	...	...
	<b>Total of Grant 59</b>			
	<i>Capital</i> 6003 - INTERNAL DEBT OF THE STATE GOVERNMENT			
	<i>Total Capital</i>	...	...	...
	<b>Total of 6003</b>			
	<i>Capital</i> 6004 - LOANS AND ADVANCES FROM THE CENTRAL GOVERNMENT			
	<i>Total Capital</i>	...	...	...
	<b>Total of 6004</b>			
60	<i>Capital</i> 7610 - LOANS TO GOVERNMENT SERVANTS ETC..			
	<i>Total Capital</i>	...	...	...
	<b>Total of Grant 60</b>			
61	<i>Capital</i> 7615 - MISCELLANEOUS LOANS			
	<i>Total Capital</i>	...	...	...
	<b>Total of Grant 61</b>			
62	<i>Capital</i> 7810 - INTER-STATE SETTLEMENT			
	<i>Total Capital</i>	...	...	...
	<b>Total of Grant 62</b>			
63	<i>Capital</i>			

(1)	(2)	(3)		
Grant No.	Services & Purposes (Major Heads)	Sums not exceeding		
		Voted by the Assembly ₹	Charged on the Consolidated fund ₹	Total ₹
	7999 - APPROPRIATION TO THE CONTINGENCY FUND  <i>Total Capital</i>	...	...	...
	<b>Total of Grant 63</b>			
	<b>TOTAL</b>	1101,10,61,724	2,26,98,046	1103,37,59,770

**W. KHYLLEP,**  
Secretary to the Govt. of Meghalaya,  
Law Department.